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Title: Introduction of the States Reorganisation Commission Bill, 2014.

SHRI CHANDRAKANT KHAIRE (AURANGABAD): Sir, I beg to move for leave to introduce a bill to provide for constitution of a Commission to study and report on border disputes between the States and to recommend the Central Government the reorganization of States and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for constitution of a Commission to study and report on border disputes between the States and to recommend the Central Government the reorganization of States and for matters connected therewith."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE : Sir, I introduce** the Bill.

15.58 hrs.